

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


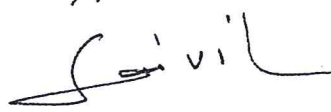
(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/70/2016
NAME OF THE PETITIONER(S) : M.S.D. Chandrasekar Raja
NAME OF THE RESPONDENT(S) : M/s Jayabharath Textiles Private Ltd and another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	THIRU TALBAK RANNA	Counsel for Petitioner	
2.	Sai Vihari Mr Komarath Chandra	Counsel for R 2	

ORDER

Counsels for both the parties are present. Counsel for Petitioner submitted that he is intending to file memo today suggesting the names of the Chartered Accountant. The same may be filed in the Registry. Matter is posted for order. Put up on **31.08.2017** at **10.30 A.M.**

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)